

GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION No. 1590
TO BE ANSWERED ON 12.03.2025

PROGRESS UNDER PRADHAN MANTRI MATRU VANDANA YOJANA

1590. SHRI SANJEEV ARORA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of women enrolled under the Maternity Benefit Programme (Pradhan Mantri Matru Vandana Yojana) in the last five years, State-wise/UT-wise;
- (b) whether there are delays in disbursement of maternity benefits and if so, the details thereof; and
- (c) the measures taken to ensure timely financial support to pregnant and lactating mothers?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a): The number of women enrolled under Pradhan Mantri Matru Vandana Yojana (PMMVY) in last five years, State/ UT-wise is placed at **Annexure**.

(b) & (c): With the introduction of umbrella Mission Shakti scheme from 1st April, 2022, the number of instalments under PMMVY have been reduced from three (3) to two (2). Further, maternity benefit under PMMVY is also extended for the second child subject to second child being a girl. As a result of revision of scheme, a new portal, Pradhan Mantri Matru Vandana Yojana Software (PMMVYSoft) was developed and launched in March, 2023. Under PMMVYSoft, Aadhaar authentication through UIDAI is done digitally and National Payment Corporations of India (NPCI) verification is ensured so that funds are directly transferred to their DBT-enabled Aadhaar-seeded bank or post office accounts.

The implementation of the Scheme is done by States and UTs using the new Software mentioned above through their field functionaries. The release of fund to States or UTs is done in a timely manner provided they utilise the funds available in the State Nodal Agency (SNA) Account on time.

Further, to facilitate the beneficiaries for tracking the status of their applications and payments, a 'Track and Search' feature is available on the PMMVY portal to show real time location and status of Application. Also, a Grievance redressal module has been implemented to lodge and track any PMMVY related grievances by any beneficiary.

Since implementation of the Scheme, Rs. 17,595 Crores has been paid to 3.84 Crore Beneficiary Women.

Annexure referred to in reply to part (a) of the Rajya Sabha UnStarred Question Number 1590 for answer on 12.03.2025 raised by Shri Sanjeev Arora, Hon'ble Member of Parliament regarding Progress under Pradhan Mantri Matru Vandana Yojana

Annexure

Statement showing State/UT-wise number of beneficiaries enrolled under Pradhan Mantri Matru Vandana Yojana from Financial year 2019-20 till Financial Year 2023-24

Sl. No.	State/UT	2019-20	2020-21	2021-22	2022-23	2023-24
1.	Andaman and Nicobar Islands	949	1,353	1,102	1,212	1,841
2.	Andhra Pradesh	2,60,501	2,26,803	1,57,599	2,60,747	2,55,633
3.	Arunachal Pradesh	7,180	7,261	3,293	4,681	5,642
4.	Assam	3,31,055	1,83,266	1,91,430	1,76,197	2,76,929
5.	Bihar	9,19,776	11,15,837	3,92,468	6,96,183	4,54,382
6.	Chandigarh	5,323	5,100	5,581	5,179	3,689
7.	Chhattisgarh	1,42,674	1,23,512	1,40,420	1,38,017	1,70,006
8.	Dadra And Nagar Haveli	2,194	2,033	2,790	3,741	3,373
9.	Daman And Diu	1,216	1,052			
10.	Delhi	67,904	85,885	76,127	81,588	81,389
11.	Goa	3,987	4,260	3,936	4,992	6,413
12.	Gujarat	3,10,604	88,439	1,63,455	2,69,020	2,84,156
13.	Haryana	1,23,711	1,20,811	1,14,126	1,45,341	97,983
14.	Himachal Pradesh	40,947	41,496	40,706	40,153	44,714
15.	Jammu And Kashmir	58,141	65,658	57,972	61,920	68,990
16.	Jharkhand	1,99,561	1,64,238	1,11,284	1,35,242	1,36,734
17.	Karnataka	3,28,319	5,05,328	3,99,767	3,39,900	3,83,870
18.	Kerala	1,69,172	1,81,657	1,61,568	1,48,265	1,46,696
19.	Ladakh*	0	1,010	3,542	628	1,630
20.	Lakshadweep	284	387	311	11	978
21.	Madhya Pradesh	5,41,280	5,90,450	5,89,373	5,57,588	6,31,412
22.	Maharashtra	8,14,059	5,68,728	6,47,719	5,88,121	3,22,224
23.	Manipur	22,728	14,958	6,419	6,493	11,876
24.	Meghalaya	15,908	9,589	9,752	10,460	9,855
25.	Mizoram	4,183	5,515	6,038	6,853	6,551
26.	Nagaland	15,307	6,371	4,558	5,265	6,356
27.	Odisha	0	0	0	0	0
28.	Puducherry	6,444	5,202	5,796	5,807	6,900
29.	Punjab	98,653	1,05,742	81,194	91,022	1,23,557
30.	Rajasthan	2,94,657	2,98,756	3,47,113	3,81,693	3,79,278
31.	Sikkim	2,121	2,626	2,401	2,324	9,855

32.	Tamil Nadu	4,21,108	4,13,221	3,59,211	92,486	1,56,341
33.	Telangana	0	0	0	0	0
34.	Tripura	26,773	20,612	14,709	16,788	17,190
35.	Uttar Pradesh	12,57,801	11,12,588	9,93,302	10,27,895	6,39,498
36.	Uttarakhand	47,817	58,249	61,154	47,603	66,828
37.	West Bengal	5,31,282	2,97,287	61,397.00	5,32,897	3,98,676
Total		70,73,619	64,35,280	52,17,613	58,86,312	52,11,445

* Before 2020-21, Ladakh has been included as a part of Jammu & Kashmir.

Note: This information has been taken from the PMMVY Portal (<https://pmmvy.wcd.gov.in>)